





NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/2016
NAME OF THE PETITIONER(S) : S. ALAGURAJAN
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1	J. MANOGAR	R I O S R I I	
2.	S. Aravindan for for Mandal & Associates	Counsel for R 1, 2, 8 & 9	
3.	Ciba Vishnu P. V. P. Saivihar	Counsel for petition	P. V. P. Saivihar
4)	K. RAMSAMY & G. V. MOHAN KUMAR	Counsel for Respondent no. 7	
4.	K. RAMESH Ret Ramalingam associate	Counsel for H ¹ Respondent before	

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Aravindan, counsel for R1 to R3, R8 & R9, Shri K Ramesh, counsel for R4 and Shri G V Mohan Kumar, counsel for R7 and Shri J Manogar, counsel for R10 & R11 are present. This matter may be posted alongwith TCP 204/2017. Put up on **13.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)